

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
NIRMANGOLD PLASTTECH PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	Nirmangold Plasttech Private Limited
2. Date of incorporation of Corporate Debtor	03 May 2013
3. Authority under which Corporate Debtor is incorporated / registered	ROC Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U25199MH2013PTC242846
5. Address of the registered office and principal office (if any) of Corporate Debtor	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Tq Gangapur, Aurangabad, Aurangabad, Maharashtra, India, 431133
6. Insolvency commencement date in respect of Corporate Debtor	05 June 2024
7. Estimated date of closure of insolvency resolution process	02 December 2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Name: Harish Kant Kaushik Registration No. IBBI/IPA-001/IP-P01469/2018-2019/12340
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: harishkant2007@gmail.com
10. Address and email to be used for correspondence with the interim resolution professional	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: irp.ngppl@aegsipe.com
11. Last date for submission of claims	19 June 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Nirmangold Plasttech Private Limited** on 05 June 2024.

The creditors of **Nirmangold Plasttech Private Limited**, are hereby called upon to submit their claims with proof on or before 19 June 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 07 June 2023

Place: Mumbai

Sd/-

Harish Kant Kaushik

Interim Resolution Professional

Registration No. IBBI/IPA-001/IP-P01469/2018-2019/12340

Authorization For Assignment valid till 29th November 2024




